

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM EBNCH

O.A. No. 246 OF 2006

Friday, this the 2nd day of November, 2007.

CORAM :

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER

K.Kunjumon
Mailman TBOP)
Sub Record Office, Railway Mail Service, Kollam
Residing at : No.184-F
Railway Quarters, Kollam : **Applicant**

(By Advocate Mr.Shafik M.A)

Versus

1. Union of India represented by Director General
Department of Posts
Dak Bhawan
New Delhi
2. The Chief Postmaster General
Kerala Circle,
Trivandrum – 695 033
3. The Senior Superintendent
Railway Mail Service, TV Division
Trivandrum – 695 033 : **Respondents**

(By Advocate Mr. S.Anilash, ACGSC)

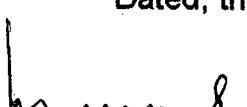
The application having been heard on 02.11.2007, the Tribunal
on the same day delivered the following :

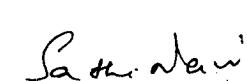
O R D E R

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

Counsel for applicant submits that an interim order was granted
to the applicant to appear in the examination, but she could not write the
examination. Hence the further reliefs sought have become infructuous.
OA is closed as infructuous. No costs.

Dated, the 2nd November, 2007.


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN